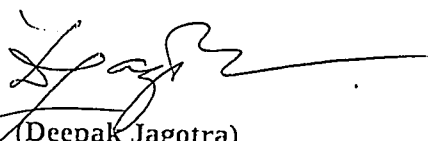


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

Sh. Rajesh Kumar, Additional District & Sessions Judge-03, East District, Karkardooma Courts, Delhi is hereby designated to work as Officer In-charge of Computer Branch and Officer In-charge Video Conferencing, Karkardooma Courts, Delhi with immediate effect.

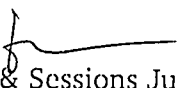

(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 8613-23/PD&SJ (East)/KKD/Delhi/2022

Dated 28/10/2022

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Delhi.
4. The Principal District & Sessions Judge, North-East, District, Delhi.
5. The Officer Concerned, East District, Karkardooma Courts, Delhi.
6. The Chairperson, Centralized Computer Committee, Tis Hazari Courts, Delhi.
7. The Administrative Officer (Judl.)/In-charge all branches, Karkardooma Courts, Delhi.
8. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

